

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-731(ND)2019

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2019.**

**NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP  
India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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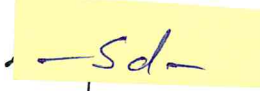
**Present:** Advocate for the Petitioner.

**ORDER**

Ld. counsel for the applicant seeks time to serve the notice issued by the Court and file service affidavit.

To come up on 15.05.2019.

  
(Dr. V.K. Subburaj)  
Member (T)

  
(Dr. Deepti Mukesh)  
Member (J)